

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
UNSTARRED QUESTION NO.2717
ANSWERED ON 17.03.2022**

UNINTERRUPTED POWER SUPPLY TO ESSENTIAL ESTABLISHMENTS

2717. SHRI GIRISH CHANDRA:

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Government has empowered the State Electricity Boards and private DISCOMs to provide uninterrupted power supply to essential establishments like hospitals, vital institutions, and police establishments etc.;**
- (b) if so, the details thereof;**
- (c) the effective steps taken by the Union Government to facilitate the State of Uttar Pradesh to meet its huge power requirements; and**
- (d) the quantum of funds allocated for the same during the last three years and the current year, year-wise?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b) : As per the Electricity Act, 2003, it is the duty of a distribution licensee to develop and maintain an efficient coordinated and economical distribution system in its area of supply and to supply electricity to its consumers. Further, it is the function of the State Commission to specify and enforce standards with respect to quality, continuity and reliability of services by the distribution licensee. All distribution licensees, public or private, are required to supply power to their consumers. The essential loads like hospitals, vital institutions etc. are identified by the distribution licensees and the power is supplied to them under the oversight of the State Commission.

(c) : During the current year, UP has experienced peak demand of 24965 MW. Central Government has allocated 8715 MW as on 28.02.2022 from the Central generating stations to the State of Uttar Pradesh. In order to meet any shortfall in power supply, State may purchase electricity from other sources including power exchanges.

(d) : There is no fund allocation by the Central Government for purchase of electricity. However, funds have been given to UP under various schemes of Govt. of India for improvement in infrastructure and providing connection to the consumers. The details are at annexure.

ANNEXURE**ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION
NO.2717 ANSWERED IN THE LOK SABHA ON 17.03.2022**

Rs. in crore

Scheme	2019-2020	2020-2021	2021-2022 (up to 30.06.2021)
	Grant Released	Grant Released	Grant Released
DDUGJY	946	1,661	718
IPDS	111	303	184
Saubhagya	26	52	117
PSDF	24.68	60.91	10.04
